

(b) During the period from 18-6-1970 to 2-7-1970 the Directorate of Enforcement conducted 20 raids in this connection and seized Indian currency totalling Rs. 5,08,700/-

(c) The information is being collected.

Charge-sheet against Army Medical Officer for Murder of a Woman with her Child

803. SHRI BABURAO PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a charge-sheet has been filed against the Medical Officer, Capt. K. N. Raju, for the alleged murder of a 25-year-old woman and her 14-month-old female child whose bodies were found in Secunderabad on the 15th February, 1970 ;

(b) the action taken against Capt. Raju after his arrest ; and

(c) the names of other Army officers involved in alleged murders in the last two years and the nature of crime committed with action taken in each case ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENT OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) to (c). The information is being collected from the State Government and will be laid on the Table of the House on receipt.

Seizure of Obscene Photographs and Pornographic Books from a Studio in Delhi

805. SHRI BABURAO PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that several obscene photographs and pornographic books were seized recently from a studio in Delhi ;

(b) if so the name of the studio and the nature of photographs with names of models and books involved ;

(c) whether it is also a fact that some employees of the Government of India Press were involved in this racket ;

(d) if so, their names and the steps taken against them ; and

(e) the steps taken to prevent further spread of pornography ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) to (d). According to information available some obscene cards/photographs/negatives have been recovered following raids organised by the C. B. I. on 2nd May, 1970. Some employees of the Government of India Press, Minto Road, Delhi are allegedly involved. The case is under investigation.

(e) A special cell has been set up in Delhi for dealing with the dissemination of obscene literature. Raids are being conducted from time to time and suitable action under law is taken.

Procedure Re. Appointment of Vice Chancellors

806. SHRI S. A. AGADI : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to refer to the reply given to Starred Question No. 1369 on the 1st May, 1970 regarding uniform system of electing Vice Chancellors for Universities and state :

(a) whether the Vice-Chancellors of the Aligarh, Banaras, Delhi and Shantiniketan Universities are nominated or appointed by the Union Government ;

(b) what is the procedure in vogue at each of the above mentioned Universities ;

(c) whether it is also a fact that Bangalore and Mysore Universities' Vice Chancellors are appointed by the Mysore State Government ; and

(d) whether any opinions have been received from the State Governments for recommendation on 'Model Act for Universities' and, if so, the details thereof ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) and (b). A statement giving the procedure for appointment of Vice Chancellors in these Universities is attached.

(c) No, Sir.

(d) No, Sir. The report of the Committee on 'Model Act for Universities' was sent to the State Governments for suitable